

Secured Financial creditors (other than financial creditors belonging to any class of creditors)

Amt in INR

Sr. No.	Name of Creditor	Details of Claim received		Summary of Claims received		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	% Voting share in CoC			
1	Union Bank of India	27-01-2025	7,97,02,39,089	5,75,26,64,517	35.67%	2,21,75,74,572	-	
2	Asset Care and Reconstruction Enterprise Limited	11-02-2025	5,20,43,64,563	5,19,62,40,472	32.22%	81,24,091	-	
3	Phoenix ARC Private Limited	28-11-2024	2,81,97,87,696	2,81,97,87,696	17.48%	-	-	
4	JM Financial Asset Reconstruction Company Limited	02-12-2024	2,35,96,15,637	2,35,96,15,637	14.63%	-	-	
<b>Total</b>			<b>18,35,40,06,985</b>	<b>16,12,83,08,322</b>	<b>100.00%</b>	<b>2,22,56,98,663</b>	<b>-</b>	

1. Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different

2. Please note that the amount covered by security interest has been considered from the Intecreditor Agreement submitted by the claimants and are subject to ongoing verification.